GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

RAJYA SABHA UNSTARRED QUESTION NO - 1216 ANSWERED ON – 30/07/2025

ANS WEIRED ON = 30/07/2023

DECLARATION OF STATE HIGHWAYS AS NATIONAL HIGHWAYS

1216. SHRI A. D. SINGH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the number of proposals which have been received from various State Governments for the declaration of state highways as national highways in last five years, the State-wise details, along with date of proposals in each case;
- (b) the criteria and process adopted by the Ministry to evaluate such proposals, including considerations of connectivity, economic significance, and strategic importance; and
- (c) the reasons for delays in approving these proposals and the steps being taken to expedite the declaration process to enhance infrastructure development across States?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) to (c) State roads, including State Highways (SHs), are declared as National Highways (NHs) from time to time on the basis of well-established broad principles, including:
 - i. Connecting adjacent countries, National Capital with State Capitals/one State Capital to another State Capitals, major ports, large industrial centers or tourist centers.
 - ii. Roads having important strategic requirements.
 - iii. Arterial roads which enable sizeable reduction in travel distance and achieve substantial economic growth.
 - iv. Roads which help in opening up large tracts of backward area and hilly region.
 - v. Synergy with PM GatiShakti National Master Plan (NMP).

Government receives proposals from various State Governments/Union Territories (UTs) from time to time, for declaration / upgradation of State roads, including SHs, as new NHs. Decisions are taken based on the broad principles of declaration of NHs, requirement of connectivity, traffic density, inter-se priority and synergy with PM GatiShakti National Master Plan (NMP).
